

**STATEMENT RE. MAINTENANCE
OF INTERNAL SECURITY (AMEND-
MENT) ORDINANCE**

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDY). I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Maintenance of Internal Security (Amendment) Ordinance, 1976

13 26 hrs

**CONSERVATION OF FOREIGN EX-
CHANGE AND PREVENTION OF
SMUGGLING ACTIVITIES (SECOND
AMENDMENT) BILL***

THE MINISTER OF STATE IN CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE) I beg to move for leave to introduce a Bill further to amend the Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974

MR SPEAKER The question is

"That leave be granted to introduce a Bill further to amend the Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974"

The motion was adopted

SHRI PRANAB KUMAR MUKHERJEE. I introduce the Bill.

**STATEMENT RE. CONSERVATION
OF FOREIGN EXCHANGE AND
PREVENTION OF SMUGGLING
ACTIVITIES (AMENDMENT) ORDINANCE**

THE MINISTER OF STATE IN CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table an explanatory statement (Hindi and English

versions) giving reasons for immediate legislation by the Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Ordinance, 1976.

The Lok Sabha adjourned for Lunch till Thirty minutes past Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at Thirty minutes past Fourteen of the Clock

[Mr Deputy-Speaker in the Chair]

**MOTION RE NATIONAL POLICY
FOR CHILDREN--Contd**

MR. DEPUTY-SPEAKER We resume discussion on the National Policy on Children

SHRI PRIYA RANJAN DAS MUNSI (Calcutta-South) Mr Deputy-Speaker, Sir, the recommendation on certain observations of the Board with regard to the policy on children of our country is, really speaking, a very good outcome and a very good exercise I have patiently heard the views and the policy as they were expressed by our hon Deputy Minister on the last day of the previous session I also congratulate him for his attitude towards the children But, I would like to point out a few things on this national policy on children, which is followed in other countries as well as in India

In India, perhaps, it is a known fact, both from the point of view of religion and that of ancient thinking, that the child is treated as God. Usually, it is a common phenomenon both in the villages and the cities. This symbolises our devotion to children It also indicates our expectations and our dreams about children.

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